

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 121
(IB)-1431(PB)/2019

IN THE MATTER OF:

Axis Bank
v.
Payne Realtors Pvt. Ltd.

.... Petitioner

.... respondent

Order under Section 7 of IBC

Order delivered on 23.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

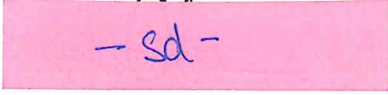
For the Petitioner(s):-
For the respondent

-
Mr. Aditya Mehta for Payne Realtors

ORDER

List the matter on 27.04.2021.


(B.S.V PRAKASH KUMAR)
PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

23.03.2021
Aarti Makker